

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: COX & KINGS FINANCIAL SERVICE LIMITED Date of Commencement of Liquidation: 07-11-2022; List of Stakeholders as on Date: 07-12-2022; Name of IP: Mr. Pardeep Kumar Sethi; Process Number: 1; Last 5 digit of registration number: 11265

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	5723066259	1	5723066259				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	46	10662187	29	4892566			5769621	Annexure 6
7	Operational creditors (Government Dues)	2	132424192	1	132049130			375062	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	23711918	8	10613704			13098214	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		57	5889864556	39	5870621659	0	0	19242897	